


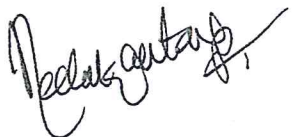

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/234/2017  
NAME OF THE PETITIONER(S) : JACOB THOOMKUZHY & ORS  
NAME OF THE RESPONDENT(S) : JEEVAN TELECASTING CORPORATION LTD  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
①	S. Manjula Devi; ADV For KSR & CO CBE.	For Respondents 2 to 8	
②	K. Manoj Menon P. Neebakantan G	Counsel for Petitioner	
③	Adv. D. Jayalakshmi	Counsel for R1	

**ORDER**

Counsel for both the parties are present and prayed for adjournment for making final submission. At request matter is adjourned. Put up on 17.11.2017 at 10.30 A.M.

- Sd -  
MEMBER (TECHNICAL)  
ghk

- Sd -  
MEMBER (JUDICIAL)